

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.212 - Appeal/27(AHM)2022
With
ITEM No.213 – IA(Co.Act)/19(AHM)2024
ITEM No.214 - IA(Co.Act)/59(AHM)2024

Proceedings under Section 59 of Co. Act, 2013

IN THE MATTER OF:

Archna Kandarp Amin
(Jyoti Resins & Adhesives Ltd)
V/s
Deepak Madhusudanbhai Shah & Ors

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Chetan B Patel, PCS
For the Respondent	:Mr. Pratik Thakkar, Advocate for R-1
	:Mr. Ravi Pahwa, Advocate for R-2
	:Mr. Prakshal Jain, Advocate for R-4
For the RoC	:Ms. Rupa Sutar, Deputy RoC a.w. Ms. Vipal Solanki, Company Prosecutor

ORDER
(Hybrid Mode)

Appeal/27(AHM)2022, IA(Co.Act)/19(AHM)2024 & IA(Co.Act)/59(AHM)2024

Appeal/27(AHM)2022

In compliance of last order dated 13.06.2024, Respondent No. 4 has filed its reply along with Xerox copy of the certain documents which runs as Annexure-A to Annexure-F vide Inward Diary No. 5513 on 11.07.2024, same is taken on record.

Learned counsel for the Applicant seeks and is granted one week time to file the rejoinder with advance copy to the opposite counsel.

Further, the R-2 has also filed an additional affidavit in reply, in compliance of last order today across the Board which is taken on record.

It has been apprised by the learned counsel for the R-4 as well as R-2 that original documents which sought by this Tribunal by last order being Share Transfer Form and Original Specimen Signatures in original vide letter dated 03.07.2023 and 13.07.2023 were submitted to the CID Department. The CID Department was investigating the complaint of the Applicant and same are lying with the Police Department of CID. It has also been apprised by the learned counsel for the R-2 that now the investigation is informed to have been closed by the Police Department.

CID Crime, Office of the Dy. Supdt. of Police, Fraud Cell CID Crime, 5th Floor, Police Bhavan, Sector 18, Gandhi Nagar, Telephone No. 07923254380 (Control Room) Fax No. 07923257545, Email: cor_crime2@gujarat.gov.in, qua No. CID / Fraud Cell / Application / 751 / 2023, Date: 14.06.2023 is directed to produce the Original Share Transfer Form which was submitted by the R-3 vide letter dated 03.07.2023 and Original Specimen Signature document submitted by R-4 vide letter dated 13.07.2023 before this Tribunal on the next date of hearing.

The applicant is directed to submit the copy of this order to the concerned Police Department within seven days for compliance. The concerned CID Department is directed to depute the some responsible officer for this task for ensure compliance.

IA(Co.Act)/19(AHM)2024

R-2 has filed its reply today across the Board which is taken on record.

The Applicant/Respondent has also stated to have file reply. Let rejoinder, if any, be filed before next date of hearing by the applicant.

IA(Co.Act)/59(AHM)2024

Respondent has filed its reply on 05.07.2024 vide Inward Diary No. 5321, same is taken on record.

All matters be listed on 29.08.2024.

Sd/-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN
MEMBER (JUDICIAL)**